

DIVISION BENCH  
COURT - I

O-221

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/157(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	THE REGISTRAR OF COMPANIES WEST BENGAL VS KHERAPATIVINIMAY PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

**Appearance(via video conference/physically)**

Mr. Ajay Chaubey, Adv.

] For the RoC, West Bengal

**ORDER**

1. Ld. Counsel appearing for the RoC, West Bengal states that he is unable to file afresh particulars of Respondent(s). Let an affidavit be filed within two weeks in this regard.
2. Post this matter thereafter on **26.06.2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**